

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:4207

ANSWERED ON:18.12.2014

USE OF RENEWABLE ENERGY BY FARMERS

Bhabhor Shri Jasvantsinh Sumanbhai;Choudhary Shri Ram Tahal

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the provision made by the Government for use of new and renewable energy by the farmers;
- (b) the percentage of farmers being benefited by this energy so far, State-wise; and
- (c) the measures taken by the Government for promotion of use of renewable energy in the country?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): The Government of India has launched solar pumping programme for irrigation and drinking water under off-grid and decentralized solar applications scheme for 1,00,000 pumps during 2014-15. For this purpose, Rs.400 Crores have been allocated for current Financial Year. So far, 19501 Solar pumps for irrigation has been installed in the country. State-wise details given in Annexure. Farmers are also eligible for financial support for biogas plants, solar lights and solar cookers.

(c): The Ministry of New and Renewable Energy is promoting generation of renewable energy by providing various fiscal and financial incentives, such as capital/interest subsidy, accelerated depreciation, concessional excise and customs duties, Income Tax Holiday for 10 years. The other steps include preferential tariff for purchase of power generated from renewable sources, introduction of Renewable Energy Certificates and Renewable Purchase Obligation. Foreign Direct Investment (FDI) upto 100% is also permitted on the automatic route, in the renewable energy sector, subject to applicable laws/regulations, security and other conditions in the country.